

CENTRAL ADMINISTRATIVE TRIBUNAL  
JAIPUR BENCH, JAIPUR

**ORDERS OF THE BENCH**

**Date of Order: 24.09.2013**

**OA No. 665/2013**

Ms. Kavita Bhati, proxy counsel for  
Mr. Sumit Khandelwal, counsel for applicant.

Ms. Kavita Bhati, proxy counsel for Mr. Sumit Khandelwal, counsel for applicant, submits that the relief claimed by the applicant in the Original Application has already been granted <sup>at</sup> with the level of the respondents; therefore, she wants to withdraw the present Original Application.

Accordingly, the Original Application is dismissed as withdrawn.

*Anil Kumar*  
(ANIL KUMAR)  
ADMINISTRATIVE MEMBER

*V.B.S*  
(DR. K.B. SURESH)  
JUDICIAL MEMBER

Kumawat